## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3482/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies Hyderabad
NAME OF THE PETITIONER(S)	Confluence Educational Services Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S-Genoro De Idy	cs	cseswarreddy@gmil	Con

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr.S.Eswar Reddy, learned Company Secretary for the petitioner.

The learned CS submitted that they would comply with the objections raised by the Registry and requested time. Post the case on 18.10.2017.

Member (Technical)

Member (Judicial)